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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No 101/17	-	Admission	14	Wipro Chandrika Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	DEVIKA SATHYANARAYANA 96206 98482	Wipro Chandrika Ltd.	
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Devika Sathyana

The matter is listed today for hearing. PCS for petitioner company has filed a memo along with annexures in compliance with objections raised by the Registry.

We have seen the ROC report. Heard the PCS.

Petitioner Company is directed to make advertisement in Hindu, Bangalore Edition and further to make advertisement in Udayavani, Kannada daily, Bangalore Edition and also directed to issue notice to the creditor. Publication shall be atleast 14 days before the date of hearing.

List it for hearing on 30.10.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)